

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH  
FARIDKOT HOUSE, NEW DELHI**

Dated: 13.09.2018

**IT IS NOTIFIED THAT UNDERMENTIONED CASES WHICH COULD  
NOT BE TAKEN-UP ON 13.09.2018 WILL NOW BE LISTED ON THE  
DATES AS MENTIONED AGAINST EACH**

<b>S.NO.</b>	<b>CASE NO.</b>	<b>PARTIES</b>	<b>COUNSEL FOR PARTIES</b>	<b>NEXT DATE OF HEARING</b>
1.	Original Application No. 388/2018 (M.A. No. 898/2018)	Pushp Jain Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant	<b>11.10.2018</b>
2.	Original Application No. 483/2016	Indian Council for Enviro-Legal Action & Ors. Vs. Jammu and Kashmir State Pollution Control Board & Ors.	Mr. M. C. Mehta & Ms. Katyayni, Adv. for Applicant  Mr. G. M. Kawoosa, Adv. for R-1 to 3 Mr. Dilip Pandit, Adv. for R-5 Mr. Rajkumar, Adv. with Mr. Bhupender Kumar, LA for CPCB	<b>11.10.2018</b>

**COURT MASTER**